

इस में धुगर फैक्ट्रीज का नाम नहीं दिया गया है, फिर भी मैं जानना चाहता हूँ कि क्या आप इस के लिए कोई स्टिमेंट मेजर्स लेने की सोच रहे हैं कि जिल बीबी मिलों में किसानों का पैसा रहता है, वह उन्हें जल्दी से जल्दी मिल जाए।

Shri M. V. Krishnappa: In the reply, I have stated that the cost of the sugarcane is paid by the sugar factories within a fortnight from the date of delivery. I have also stated that 86 per cent of the cane price has already been paid, and only about 14 per cent remains, and by this time, a greater portion of that also must have been paid.

श्री विभूति मिश्र मैं जानना चाहता हूँ कि जो १४ परसेंट कैश क्राप बाकी रह गई है, जिस का कई करोड़ रुपया हो जाएगा, क्या हमारे मंत्री महादय कोशिश करेंगे कि वह तत्काल किसानों का मिल जाए ?

Mr. Speaker: Why should there be so much of emotion and feeling on this matter?

Shri V. P. Nayar: Too much of sugar

Mr. Speaker: He wants to know the amount outstanding to the cane-growers

Shri M. V. Krishnappa: 14 per cent is outstanding

Mr. Speaker: What is the total sum outstanding?

Shri M. V. Krishnappa: I shall give it presently.

In Bihar, they have purchased Rs. 11 crores worth of cane. They have paid already Rs. 9 crores, and Rs. 2 crores are outstanding, and a greater portion of it must have been paid by now.

श्री विभूति मिश्र चार करोड़ रुपया हमारे मंत्री जी को कम मालूम होता है, लेकिन क्या यह चार करोड़ रुपया किसानों को जल्दी मिल जाएगा, ताकि उनका काम चल सके ?

Mr. Speaker: They are being paid, and by this time, they must have been paid the major portion.

Dr. Ram Subhag Singh: The point is that the mill-owners are supposed to pay their dues within fifteen days. How many mills are there in Bihar or in other parts of India, which do not pay within fifteen days to the agriculturists?

The Minister of Food and Agriculture (Shri A. P. Jain): The position is that there are rules governing the payment and there is also a time prescribed for the payment. That is the responsibility of the State Governments. The State Governments have framed regulations for the price payment. It is not the responsibility of the Central Government. We are only supplying the figures. We shall bring this to the notice of the State Government, but we cannot take any responsibility for any delay.

Of course, we have always been requesting the State Government to see that the payments are expedited.

Mr. Speaker: Next question

Shri Bishwanath Roy: It is a very important point

Shri Sinhasan Singh: May I know ..

Mr. Speaker: I am not going to allow any more supplementary questions. I am going to the next question.

Railway Headquarters at Pandu Region

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*687. { Shri Hem Barua:
Shri Bhagavati:

Will the Minister of Railways be pleased to state whether Government have decided to shift the present Railway headquarters at Pandu region and break it up into three divisions as Pandu, Alipur Duar and Kathiwar?

The Deputy Minister of Railways (Shri Shah Nawaz Khan): At present Pandu is not the headquarters of a

Railway It is only the headquarters of a Region. It is now proposed to form a new Railway Zone with headquarters at Pandu

Shri T. B. Vittal Rao: We could not hear the last portion of the reply.

Mr. Speaker: He has said that it is proposed to have a new zone with headquarters at Pandu.

Shri T. B. Vittal Rao: Is it going to be a new zone?

Shri Shah Nawaz Khan: Yes, a new zone

Shri T. B. Vittal Rao: Does it mean that the number of zones will be increased from seven to eight?

Shri Shah Nawaz Khan: Yes, precisely so

Shri B. C. Ghose: From which railway will this zone be carved out?

Shri Shah Nawaz Khan: From the North-Eastern Railway

Shri Sinhasan Singh: Which portion of the North-Eastern Railway will constitute the new zone?

Shri Shah Nawaz Khan: We have not yet worked out the minute details. So, it is too early to give any information on that point

Shri B. S. Murthy: May we know the broad details?

Shri Sinhasan Singh: At least the broad details may be given

Mr. Speaker: Does Shri B S Murthy know about the North-Eastern Railway?

Shri T. B. Vittal Rao: The number of zones is being increased. So, it is a very important question

Mr. Speaker: Hon Members may try as far as possible to specialise in particular subjects and in particular territories. Supplementaries will be allowed only to those persons who are very well informed.

Shri Sinhasan Singh: I am interested in this. The North-Eastern Railway is going to be made into two zones.

Mr. Speaker: Next Question

Shri Sinhasan Singh: Probably, the Assam link will constitute

Mr. Speaker: Order, order. Next question

Bridge over Godavari

*688. **Shri T. B. Vittal Rao:** Will the Minister of Transport and Communications be pleased to state

(a) whether the Government of Andhra Pradesh have sought any financial assistance for the construction of a bridge across the river Godavari near Bhadrachallam,

(b) if so, the amount asked for,

(c) whether the Central Government have considered the same, and

(d) if so, the decision thereon?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) No, Sir

(b) to (d) Do not arise

Shri T. B. Vittal Rao: Is the report true that following the great disaster, in which nearly 300 people were drowned in Godavari, the Andhra Pradesh Government has requested the Central Government for financial aid for the construction of the bridge?

Shri Raj Bahadur: My information at present is that no such proposal has yet been received from the Government of Andhra Pradesh

Shri B. S. Murthy: Besides financial assistance, has any other assistance, like technical assistance, been sought by the Government of Andhra Pradesh?

Shri Raj Bahadur: The question will arise if a request or proposal is received from the Andhra Pradesh Government.